

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4756
ANSWERED ON:07.08.2009
ENVIRONMENTAL CLEARANCE OF PROJECTS
Sule Supriya

Will the Minister of FINANCE be pleased to state:

- (a) Whether a Higher Power Finance Ministry panel has recommended that infrastructure projects should be subjected to much simpler environmental clearance rules;
- (b) If so, the other recommendations of the panel; and
- (c) The action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) and (b): The major simplifications, suggested by the Expert Group constituted in the Ministry of Finance, in the existing procedure of environmental clearances, are annexed.
- (c): A High Power Committee (HPC) has been constituted under the chair of Secretary, Planning Commission to examine the recommendation of the Expert Group on statutory Clearance,